

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 284 of 2013**

**Dated:- 31<sup>st</sup> August, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. Inderjit Kapoor, Technical Member**

**In the matter of:-**

**M/s. Raj West Power Ltd. .... Appellant (s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Mr. Abhishek Upadhyay &  
Ms. Himanshi Andley for R-1  
Mr. P.N. Bhandari for R 2-4

**ORDER**

Mr. M.G. Ramachandran, learned counsel appearing for the appellant has argued a lot and concluded his arguments today. Written submissions submitted today on behalf of the appellant be taken on record.

Mr. P.N. Bhandari, learned counsel appearing for the Discom/respondent nos.2-4 has today filed note of written arguments. The same be taken on record.

Be listed for arguments of the respondents and rejoinder submissions of the appellant, if any, on **4<sup>th</sup> September, 2015**.

**(Inderjit Kapoor)**  
**Technical Member**

**(Justice Surendra Kumar)**  
**Judicial Member**

rkt/mk